

Government of Jammu and Kashmir
Department of Law, Justice and Parliamentary Affairs
Civil Secretariat
Srinagar/Jammu

Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of
Jammu and Kashmir-Appointment of Officer In charge (OIC) Litigation.

GOVERNMENT ORDER NO:-7508 - JK (LD) of 2026
DATED:- 19 - 06 - 2026

Sanction is hereby accorded to the appointment of Officer's of Agriculture Production & Farmers Welfare Department as Officer Incharge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble Supreme Court of India / Hon'ble High Court of J&K and Ladakh/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC's shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

By order of Government of Jammu and Kashmir.

Sd/-

(Achal Sethi)

Commissioner/Secretary to Government

Dated:- 19.06.2026

No:-LAW-OIC/6/2026

Copy to the:-

1. Learned Advocate General, J&K.
2. Financial Commissioner (ACS), Agriculture Production Department
3. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
4. Joint Secretary(J&K), Ministry of Home Affairs, Government of India.
5. Registrar General, J&K High Court, Jammu/Srinagar.
6. Principal Secretary to Hon'ble Chief Justice, High Court of Jammu and Kashmir.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Commissioner/Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

(Reyaz Ali Bhat)

Deputy Legal Remembrancer



Annexure to the Government Order No. 7508- JK(LD) of 2026 dated 19.06.2026.

S.No	Title of Case	OIC
1	U.T of J&K and Ors Vs Jagdish Raj Sharma in WP(C) NO.____/2026	Mr. Aman Jyoti Sharma Joint Director, State Land Use Board (SLUB), Jammu
2	Aijaz Ahmad Khan and others Vs Union Territory of J&K & Ors in O.A. No. 127/2026	Dr. Inayat Saleem Fazili I/C Development Officer, Sericulture Development Department, ISDP Sonawari Email: inayatfazi97@gmail.com Mobile No.: 9906597875
3	OA No. 138/2026 titled Mohd. Sharief Vs Union Territory of J&K & others.	Dr. Adris Ahmed Malik, Deputy Director (AH), Directorate of Animal Husbandry, Jammu,

Zeeshan